

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 8**  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi ... **Applicant / Petitioner**  
Vs  
Praveer Construction Pvt Ltd. ... **Respondent**

**Order under Section 7 of Insolvency & Bankruptcy Code.**

**Order delivered on 09.10.2020**

**ORDER**

Renotified to 12.11.2020.



**(Nirmala Vincent)**  
**Court Officer**

09.10.2020  
Deepak